

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/38/2021
NAME OF THE COMPANY	MR.Gopu Bala Reddy & I.C.S.A.(India) Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	MR.Gopu Bala Reddy & I.C.S.A.(India) Ltd
UNDER SECTION	95 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Learned counsel for the Petitioner appeared.

The Application is filed under Sec.95 of the IBC.

This matter is pending for consideration by Hon'ble Supreme Court on the point whether Insolvency and Bankruptcy Code can be invoked against a Personal Guarantor.

Hence matter stands adjourned for further consideration to 18.03.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL